

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT - II)

Item No. 343
88/241-242/ND/2018

IN THE MATTER OF:

Mr. Rahul Gupta ... **Applicant/Petitioner**

Versus

Padam Promoters Pvt. Ltd. ... **Respondent**

Under Section: 241-242

Order delivered on 02.12.2020

CORAM:


SHRI. ABNI RANJAN KUMAR SINHA, SHRI. NARENDER KUMAR BHOLA,
HON'BLE MEMBER (J) HON'BLE MEMBER (T)

PRESENTS:

Ms. Pooja M. Saigal, Advocate with Mr. Shantanu Chaturvedi Advocate
for the Respondent

ORDER

Renotify this case on 01.02.2021.


(T.S SINGH)
COURT OFFICER